

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No.467/97

Friday, this the 4th day of April, 1997.

C O R A M

HON'BLE SHRI AV HARIDASAN, VICE CHAIRMAN  
HON'BLE SHRI PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

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Jos Jhanam VJ,  
Vattathara House,  
Mundanveli PO,  
Kochi.

....Applicant

By Advocate Shri PC Sebastian.

vs

1. The Assistant Superintendent of Post Offices,  
Kochi Sub Division,  
Kochi--682 001.
2. The Employment Officer,  
Employment Exchange,  
Ernakulam.
3. The Postmaster General,  
Central Region,  
Kochi--682 016.

....Respondents

By Shri MHJ David J, Addl Central Govt Standing Counsel.

The application having been heard on 4th April, 1997,  
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE SHRI AV HARIDASAN, VICE CHAIRMAN

The grievance of applicant is that though he is qualified to be considered for appointment to the post of Extra Departmental Packer (ED Packer), Mundanveli Post Office, his candidature has been rejected on the ground that his name has not been sponsored by the Employment Exchange. The order dated 20.2.97 (Annexure A.3) rejecting this candidature is under challenge in this application.

2. When the matter came up for hearing, learned counsel for respondents submitted that in view of the decision of the

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Supreme Court in Excise Superintendent, Malkapatnam, Krishna District, Andhra Pradesh vs KBN Visweshwara Rao and Others, (1996) 6 SCC 216, respondents shall consider the applicant also for the selection, inspite of the fact that his name has not been sponsored by the Employment Exchange.

3. In view of the above submission made by the counsel at the Bar, we dispose of the application directing respondents to finalise the selection and appointment of Extra Departmental Packer, Mundanveli Post Office considering the candidature of the applicant also scheduled to be held on 7.4.1997, even though his name has not been sponsored by the Employment Exchange. No costs.

Dated the 4th April, 1997.

  
PV VENKATAKRISHNAN

ADMINISTRATIVE MEMBER

  
AV HARIDASAN  
VICE CHAIRMAN

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LIST OF ANNEXURE

Annexure A 3: True photo copy of letter  
No.EDP/Mundamveli dated  
20.2.97 issued by the  
1st respondent.

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